

SHRI JYOTIRMOY BASU : (Diamond Harbour) : On a point of clarification. It is clear that we are interested because West Bengal had been importing cereals worth Rs. 300 crores a year from Punjab.

MR. SPEAKER : No, no please.

SHRI JYOTIRMOY BASU : Punjab will be losing Rs. 50 crores a year. If Nangal plant is closed for three months a year, losing Rs. 52 lakhs, you gain Rs. 50 crores. Nangal plant is an old plant. One third of power consumed there could produce twice the fertiliser. Let the Minister clarify why they are not closing down the Nangal plant for three months a year; they may lose Rs. 52 lakhs but there is a saving of Rs. 50 crores for Punjab which is making a precious contribution to the country's economy. Kindly ask the Minister to reply ?

MR. SPEAKER : Will you please sit down.

SHRI GURCHARAN SINGH : (Ferozepur) : I gave a call attention but it cannot get through the ballot. I come from Punjab.

MR. SPEAKER : I have requested the hon. Minister to discuss it with hon. Members coming from Punjab. I am very much bound by the rules and cannot call Members whose names are not here. The Minister can discuss with you all right.

श्री गुरचरण सिंह : मेरा प्वाइन्ट आफ आर्डर है। मिनिस्टर साहब ने जो जवाब दिया है कि दो साल बाद वहां से मिलेगी, वहां से मिलेगी उसके बारे में मैं कहना चाहता हूँ कि इससे पहले 40 फीसदी कट लाया गया, इस 40 फीसदी कट के लाने से पंजाब को, जो एग्रीकल्चर का सूबा है, 40 करोड़ का नुकसान हुआ, जमींदारों को 14 करोड़ का नुकसान हुआ और उनके ऊपर कट लाया गया था 10 फीसदी का। आज फिर 20 फीसदी का कट लगा रहे हैं। मैं कहता हूँ कि इस 30 परसेंट कट से लाखों आदमियों में अनरेस्ट पैदा हो जायेगा।

MR. SPEAKER : That is not a point of order; you may discuss it with the Minister; I am passing on to the next item.

श्री गुरचरण सिंह : रबी की फसल खत्म हो जायेगी, लाखों ट्यूबवेल बन्द हो जायेंगे। मैं एक और बात बतलाना चाहता हूँ कि आज भी इस कट के बाद 48 घंटों में से 21 घंटे बिजली बन्द रहेगी और कोई कारखाना नहीं चलेगा।

श्री यज्ञदत्त शर्मा (अमृतसर) : क्या सरकार पंजाब सरकार के इस मुझाव को मानेगी कि नांगल फटिलाइजर फैक्टरी जो आजकल 2.28 मिलियन यूनिट्स बिजली प्रति दिन खर्च कर रही है उसमें जो राहत सतपुड़ा डेसू बिजली योजनाओं के द्वारा मिलने वाली है उसमें 1.28 मिलियन यूनिट प्रति दिन ही बिजली मिले। इस स्थिति में निश्चय है फैक्ट्री के उत्पादन में दो महीनों के लिये 52 लाख रु० का घाटा रहेगा, लेकिन इसके विपरीत पंजाब की खेती तथा उद्योग उत्पादन में कटौती से दो महीनों में 40 करोड़ रु० का घाटा होगा। क्या आप 52 लाख की तुलना में 40 करोड़ के घाटे को तथा पंजाब के जन-जीवन की कठिनाई को अनुभव करते हुए पंजाब के लिये इस कटौती को बन्द करने के पंजाब सरकार के इस मुझाव को मानेंगे ?

DR. K. L. RAO : At 5 O'clock, I am requesting the hon. Members from Punjab to meet me.

13.30 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF DEVELOPMENT COUNCIL AND STATEMENT ABOUT KHADI AND VILLAGE INDUSTRIES COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI M. R. KRISHNA) : I beg to lay on the

Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Development Council for Automobiles, Automobile Ancillary Industries Transport Vehicles Industries, Tractors, Earth-moving Equipment and Internal Combustion Engines for the year 1969-70, under sub-section. (4) of section 7 of the Industries (Development and Regulation) act, 1951. [*Placed in Library Sec. No. LT—4571/70*]
- (2) A statement (Hindi version) showing reasons for delay in laying the Certified Accounts of the Khadi and Village Industries Commission for the year 1966-67 and the Audit Report thereon. [*Placed in Library. See No. LT—4572/70*]

13.31 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

‘I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 8th December, 1970, adopted the following motion in regard to the Joint Committee on Offices of Profit :—

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect one member to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Shri Narayan Patra from the membership of the Rajya Sabha on the 2nd April, 1970, and resolves that the House do proceed to elect, in accordance with system of proportional representation by means of the single transferable vote, one member from among the members of the House to the said Joint Committee to fill the vacancy.”

I am further to inform the Lok Sabha that in pursuance of the above motion, Shri Venigalla Satyanarayana, Member of Rajya Sabha, has been duly elected to the said Joint Committee.

SHRI HEM BARUA (Mangaldai) : May I draw your kind attention to the fact that I have submitted an Adjournment Motion on the dastardly attack on the wife and son of Mr. Parimal Ghosh, a Member of this House, and a Minister of State.

MR. SPEAKER : I have allowed the Call Attention Motion on that. We were shocked at the news.

SHRI HEM BARUA : Thank you.

COMMITTEE ON GOVERNMENT ASSURANCES

TENTH REPORT

SHRI ANBAZHAGAN (Tiruchengode) : I beg to present the Tenth Report of the Committee on Government Assurances.

13.32 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

THIRTEENTH AND FIFTEENTH REPORTS

SHRI SADHU RAM (Phillur) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

- (1) Thirteenth Report (Hindi and English versions) on the Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.
- (2) Fifteenth Report on the Ministry of Railways (Railway Board)—Reservations for Scheduled Castes and Scheduled Tribes in Indian Railways.

MR. SPEAKER : Now, on the next item, you have only Shrimati Sharda Mukerjee for 10 minutes. The Minister will reply after that. We want to hurry up now.